

(c) the items which are proposed to be exported on a large scale ?

THE MINISTER OF DEFENCE (SHRI P.V. NARASIMHA RAO) : (a) to (c). India is not an arms exporting country. The defence production units are primarily engaged in the production of stores/equipment to meet the requirements of our Armed Forces. A few items are, however, exported because certain spare manufacturing capacity is available in some units.

Licensing Policy for Sugar Factories in Cooperative Sector

6572. PROF. RAMKRISHNA MORE : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) the existing licensing policy of Government with regard to the cooperative sugar factories in the country;

(b) whether any licence (s) for the State of Maharashtra are pending issuance for setting up cooperative sugar factories; and

(c) if so, the details thereof and the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) According to the existing policy regarding licensing in the sugar industry, licences are to be given on a preferential basis to cooperative sector.

(b) and (c). Only one proposal for the establishment of a new sugar factory, namely, Parshuram Sahakari Sakhar Karkhana Ltd., Taluka-Chiplun District Ratnagiri is pending for the reason that a final view is yet to be taken on the cane availability and the techno-economic feasibility of the project.

Licensed Capacity of Polyester Filament Yarn

6573. SHRI DEBI GHOSAL : Will the Minister of PETROLEUM be pleased to state :

(a) the present licensed capacity of polyester filament yarn in the country;

(b) whether it is Government's Policy to give additional capacities only to the companies like Reliance Textiles, who have a virtual monopoly of this product, or whether Government propose to give licences to other companies with proven tract records in products other than polyester filament yarn; and

(c) whether Government propose to give licences for large capacities or permit small capacities to new entrants ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) The present total approved capacity for manufacture of polyester filament yarn is about 65,700 tonnes per annum.

(b) and (c). The creation of additional capacity for polyester filament yarn is considered on merits at the appropriate time having regard to all factors including viable size of unit.

Sick Units for Private Entrepreneurs

6574. SHRI DEBI GHOSAL : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether Government are willing to handover sick and closed industrial units to private entrepreneurs;

(b) if so, what incentives and or concession are likely to be offered by Government to induce private entrepreneurs to take over sick and closed units; and

(c) the policy of Government in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) to (c). Private entrepreneurs can take over a sick or closed undertaking through amalgamation with healthy units, or by purchase of assets either from the existing owners, or, if a winding up

proceeding has been instituted, from the official Liquidator appointed by the Court. In cases where sick units are taken over as a part of rehabilitation schemes prepared by banks and financial institutions, various reliefs and forms of assistance such as reconstruction of capital, funding of interest liabilities, capital and working capital loans on softer terms, relief or rescheduling of debt service liabilities, etc. are provided for in such rehabilitation schemes. In addition, healthy units are encouraged through Income-Tax relief to take over sick units by way of amalgamation.

[Translation]

Sick Industrial Units in Uttar Pradesh

6575. SHRI HARISH RAWAT : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) the number of major, medium and small scale industrial units in Uttar Pradesh which have become sick during the last three years;

(b) the total number of industrial units in eight hill districts of Uttar Pradesh and the number of industrial units out of them which come under the category of sick units, district-wise;

(c) whether his Ministry in cooperation with Uttar Pradesh Government, are formulating any programme for nursing these sick units; and

(d) if so, the details thereof and the annual estimated expenditure to be incurred on this programme ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) and (b). Data on sick industrial units assisted by banks are collected by the Reserve Bank of India as per the definition of sickness adopted by it. According to the latest available data from RBI, there were 54 large sick units in Uttar Pradesh as at the end of December, 1983. State-wise data in respect of medium and small scale units for the same period is not

available. District-wise data on sick units is not furnished by the RBI.

(c) and (d). According to the policy guidelines on sick industries issued in October 1981, banks and financial institutions formulate rehabilitation schemes on the basis of diagnostic studies in respect of units which are considered by them as potentially viable. Government also provide such concessions and reliefs as may be feasible and necessary as part of the rehabilitation package prepared by the banks and financial institutions. Nature and extent of assistance required for rehabilitation of viable sick unit varies from unit to unit depending on the nature and extent of sickness in each case.

[English]

Functions and Responsibilities of Development Commissioner (Drugs)

6576. SHRIMATI INDUMATI BHATTACHARYYA : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether Government have created an office of the Development Commissioner (Drugs) in the Ministry;

(b) if so, the functions and responsibilities of this office;

(c) the recommendations of the Development Commissioner about steps to be taken to boost up production of import substitute bulk drugs in the small scale sector;

(d) the steps taken/proposed to implement these recommendations;

(e) the present progress in the matter and the progress anticipated during the next two years; and

(f) the steps taken/proposed to ensure that small scale units successfully compete with units in the organised sector in production and marketing of bulk drugs ?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY